

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/01/2019

C.P./260/43/2015

R BHASKAR RAO

O.A./260/1046/2014

-V/S-

SHOWCAUSE NOT FILED

R SHYAM

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the Respondents submitted that the order of this Tribunal has been complied with in this case and he has filed a Memo in this regard which is taken on record. Ld. Counsel for the applicant also agrees to this submission. Accordingly, the C.P. is dropped. Notices discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>